

(a) whether it is a fact that Union Government have taken decision to implement an ambitious programme of social forestry in vast barren areas of the country;

(b) whether the waste land Development Corporation is entrusted with the task of implementing the ambitious programme of social forestry; and

(c) Besides Waste Land Development Corporation which other agencies are proposed to be involved in implementing the social forestry programme ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) :

(a) Yes, Sir.

(b) The National Wastelands Development Board is the nodal agency for social forestry. The actual implementation is by the State Forestry Departments and Rural Development Agencies.

(c) The other agencies involved in implementing the social forestry programme are Departments in charge of Forests, Rural Development and Agriculture (including Soil Conservation), as well as Voluntary Organisations and Youth and Women's groups.

#### Gradation of Defence Service Officers in the Warrant of Precedence

5051. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the issue of the gradation of defence service officers in the warrant of precedence is being analysed; and

(b) if so, the action taken so far in the matter ?

THE MINISTER OF HUMAN RESOURCE, DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) and (b). Some suggestions are under consideration.

#### Special Audit on Kendriya Bhandar

5052. SHRI KAMLA PRASAD SINGH : Will the PRIME MINISTER be

pleased to refer to the replies given to Unstarred Question Nos. 2489 and 4437 replied on 7th and 21 August, 1986 regarding special audit on Kendriya Bhandar respectively and state :

(a) if the matter has since been investigated and people responsible for non-observance of financial propriety and procedures have been identified and brought to book;

(b) if so, details thereof and remedial measures taken thereon; and

(c) whether it has been ensured that only standard goods are purchased and supplied to Government Offices ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) and (b). The matter is still under investigations.

(c) Efforts are constantly made to purchase and supply only standard goods to Government Offices.

#### Policies for providing Licences to the VCR Manufacturers

5054. SHRI V. KISHORE CHANDRA S. DEO : Will the PRIME MINISTER be pleased to state :

(a) the details of decisions taken by Government from time to time since 1980 till date regarding licencing/approval for manufacture of VCRs;

(b) details regarding implementation of these decisions;

(c) whether it is a fact that such series of policy shifts have resulted in one private company being the sole licencing manufacturer of VCRs; and

(d) if so, the reasons thereof and details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Industrial approvals were issued during 1980-82 to a number of parties both in the organised sector and small scale sector, for